

INLAND PRINTERS LIMITED(IPL)

Tel: +91-22-24150734 E Mail ID: inlandprintersltd@gmail.com

This Detailed Public Statement ("DPS") is being issued by Fedex Securities Limited, Manager to the Offer ("Manager") on behalf of Tigerstone Trading Private Limited ("Acquirer"), in compliance with Regulation 13(4) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations") and subsequent amendments thereto pursuant to the Public Announcement filed on Monday, March 11, 2013 with the BSE Limited (Bombay Stock Exchange/BSE), Ahmedabad Stock Exchange Assn. Limited (ASE) and The Delhi Stock Exchange Assn. Ltd (DSE), Securities and Exchange Board of India (SEBI) and Inland Printers Limited (IPL/Target Company) in terms of Regulation 3 (1) and Regulation 4 of the SEBI (SAST) Regulations.

Place: Mumbai
Date: Monday, March 18, 2013